

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 330**  
ANSWERED ON 19/07/2022

**DISABILITY PENSIONS**

330. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any plans to increase the Centre's contributions towards disability pensions, if so, the details thereof and if not, the reasons therefor;
- (b) whether there exist any poverty alleviation schemes exclusively for persons with disabilities given the acknowledged link between poverty and disability; and
- (c) if so, the details thereof and if not, reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

a) Under Indira Gandhi National Disability Pension Scheme of National Social Assistance Programme (NSAP), monthly pension at the rate of Rs.300/- per month to disabled persons in the age group of 18 to 79 years belonging to Below Poverty Line (BPL) households is being paid. The amount of pension is increased to Rs. 500/- per month in respect of these beneficiaries on reaching the age of 80 years and above. There is no proposal to increase the pension amount under NSAP. The States/UTs are, however, encouraged to provide top-ups over and above the central assistance under the NSAP. Presently, these amounts range from Rs.100 to Rs. 3,300 per month per beneficiary under Disability Pension.

(b) & (c) No, Sir.

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